

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-105**

IB-112/ND/2021  
New IA/3237/2024

**IN THE MATTER OF:**

Fidus Finance Pvt. Ltd.

**.....Applicant**

**Vs.**

IIC Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Ishaan  
Dhingra, Advs. for Applicant/ Liquidator

For the Respondent :

**ORDER**

**New IA/3237/2024:-**

This is an application filed by the Liquidator in terms of Regulation 44(2) of the IBBI (Liquidation Process) Regulations, 2016 seeking further extension of liquidation period. Heard the submission made by Ld. Counsel on behalf of the Applicant (Liquidator). Keeping in view the facts and circumstances of the case, 60 days of extension w.e.f. 14.06.2024 is granted for completion of liquidation process. The Liquidator is directed to complete the liquidation process within the extended period. With these observations, the present application i.e. New IA/3237/2024 is **disposed of**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**